

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 26400/2019

(Arising out of impugned final judgment and order dated 03-04-2019 in SA No. 3129/1979 passed by the High Court Of Judicature At Allahabad)

KANCHHI LAL

Petitioner(s)

VERSUS

BABU LAL (DEAD) THROUGH LRS. AND ANR.

Respondent(s)

(IA No. 155313/2019 - EXEMPTION FROM FILING O.T.
IA No. 155312/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 06-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Chandra Shekhar, Adv.
Mr. Prashant Shekhar, Adv.
Mr. Ashwani Saini, Adv.
Mr. Yogesh Pachauri, Adv.
Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(INDU MARWAH)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)